



**JSS Law College**  
Autonomous  
Kuvempunagar, Mysuru



**Institute of Legal and Policy Research**

د حقوقی او پالیسی څېړنې انستیتیوت  
انستیتوت تحقیقات حقوقی و پالیسی



# INTERNATIONAL MODEL UNITED NATIONS ON TRADE FOR PEACE



**Committee: World Trade Organization (WTO)**

**Agenda: Integration of Trade and Peace in Conflict-Affected States**



## DIGNITARIES

### CHIEF PATRON

**Prof. K.S Suresh**  
Chief Executive  
JSS Law College, Autonomous  
New Kantharaje Urs Road, Kuvempunagar,  
Mysuru, Karnataka, India 570023.  
Website: <https://jsslawcollege.in>  
Email: [suresh@jsslawcollege.in](mailto:suresh@jsslawcollege.in)

### PATRON

**Dr. S Nataraju**  
Principal  
JSS Law College, Autonomous  
New Kantharaje Urs Road, Kuvempunagar,  
Mysuru, Karnataka, India 570023.  
Website: <https://jsslawcollege.in>  
Email: [principal@jsslawcollege.in](mailto:principal@jsslawcollege.in)

### CHIEF GUEST

**Shri. Venugopal Padavu**  
Associate Director, International Affairs,  
St. Joseph University, Bengaluru, India  
Web: <https://www.sju.edu.in/sjuoiacontactus>  
Former, esteemed Senior Director ICCR,  
Bangalore  
Indian Council for Cultural Relations  
Ministry of External Affairs, Government of  
India  
<https://www.iccr.gov.in/regionalcenter/bengaluru>

### GUEST OF HONOUR

**Prof. Daniel Hamilton Fernandes de Lima**  
Professor of Law,  
Faculdade Princesa do Oeste, Crateús, Ceará,  
Rua Zacarias Carlos de Melo, 1000, São Vicen-  
te,  
Crateús-CE, 63700-190- Brazil

### DISTINGUISHED GUEST

**Prof. Stefani Clara da Silva Bezerra**

Proessor of Law  
Universidade Federal do Ceará e Faculdade Princesa  
do Oeste,  
Rua Zacarias Carlos de Melo, 1000, São Vicente,  
Crateús-CE, 63700-190- Brazil

### JUDGES

**Mr. Jackson Simango Magoge**

Advocate of the High Court of Tanzania &  
Assistant Lecturer in Law,  
National Institute of Transport – Tanzania  
Web: <https://www.nit.ac.tz/>

**Nyamwero Bwire Nyamwero**

Advocate of the High Court of Tanzania &  
Assistant Lecturer in Law  
Mzombe University  
Web: <https://site.mzombe.ac.tz/>

### COORDINATOR,

**Mr. S.Q. Hashimy**

CEO and Founder,  
Institute of Legal and Policy Research,  
(Virtual NGO)  
Website: [www.ilpraf.org](http://www.ilpraf.org)  
Email: [info@ilpraf.org](mailto:info@ilpraf.org)

**Ms. Madhura Mohan Nikalje**

SECRETARY GENERAL  
Model United Nations Conference &  
Advocate of Delhi High Court  
Delhi, India

### ORGANISING SECRETARY

**Ms. Asmathunnisa G**

Assistant Professor,  
JSS Law College, Autonomous  
New Kantharaje Urs Road,  
Kuvempunagar,  
Mysuru, Karnataka, India 570023.  
Email: [asma1189.adv@gmail.com](mailto:asma1189.adv@gmail.com)  
Mobile No: +91-7204578694





**JSS Law College**  
Autonomous  
Kuvempunagar, Mysuru



**Institute of Legal and Policy Research**

د حقوقي او پالیسي څېړنې انستیتیوت  
انستیتوت تحقیقات حقوقي و پالیسي



## INTERNATIONAL MODEL UNITED NATIONS ON TRADE FOR PEACE



**Committee: World Trade Organization (WTO)**

**Agenda: Integration of Trade and Peace in Conflict-Affected States**

### ORGANISER

The JSS Law College, (Autonomous), Mysore, Karnataka, India, in association with the Institute of Legal and Policy Research (virtual NGO), is delighted to announce the organization of a virtual International Model United Nations Conference Harmonizing Trade for Peace. The conference will simulate the World Trade Organization (WTO) and will focus on addressing the challenges and opportunities of trade in conflict-affected states, recognizing its potential to contribute to peacebuilding and sustainable development.

### PROGRAMME OUTLINE

Date: 15th March 2024

Time: 2:00 PM to 8:00 PM (Indian Time)

Registration Fees: None (This event is free of charge)

Last Date of Registration is 13th March 2024.

Participants: Expected from war-stricken states

Format: Webinar (Online)

Platform: Webex

Certificates: Digital certificates with QR code verification will be awarded based on active participation.



**Trade**  
for  
**peace**

**REGISTER NOW!**

